

Manual Case

Case No.	A-1			
Meeting No.	NC/3/MEET/Dec/202425/12			
Date	10/12/2024			
Firm's Name	M/s Glenmark Pharmaceuticals Limited			
HQ F. No.	<u>HQRPRCAPPLY00000603AM25</u>			
Advance Authorization No. and Date	No. 0310838214 Dt. 11/09/2020			
Subject	Request to consider export of same finished product in 2 additional pack size made under 32 shipping bills for Redemption Purpose by considering the wastage at 5 % as fixed by NC.			
Decision : The Committee considered the request of firm for additional 2 export items (different pack size) for regularization and closure of the Advance Authorisation No. 0310838214 Dt. 11.09.2020 and on the basis of information provided by the firm, it was decided to add the following two additional export items as under:-				
Export Product	Qty.	Sl. No.	Import items	Qty. allowed
Clindamycin & Benzoyl Peroxide Gel 1% / 5% (Pack Size 30 gm)	1 Number Pack	1	Clindamycin Phosphate USP	315 mg/pack
		2	Hydrous Benzoyl Peroxide USP	1575 mg/pack
Clindamycin & Benzoyl Peroxide Gel 1% / 5% (Pack Size 60 gm)	1 Number Pack	3	Clindamycin Phosphate USP	630 mg/pack
		4	Hydrous Benzoyl Peroxide USP	3150 mg/pack

RA concerned may take further necessary action as per above decision of NC.